

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 433/1992  
M.A. NO. 511/1992

(a)

New Delhi this the 31st October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

1. Sohan Lal S/O Paitu Ram
2. Shankar S/O Ganga Ram
3. Parbhu S/O Bibha
4. Gordhan S/O Ramji Lal
5. Chottay Lal S/O Dhanna
6. Narai S/O Ram Ashai
7. Kedar S/O Punna
8. Pappu S/O Ram Kishan
9. Siya S/O Ramala
10. Rattan Lal S/O Pancchu
11. Raj Hans S/O Hathiram
12. Ram Sawrup S/O Sukhpal
13. Ram Swarup S/O Arjun
14. Rati Bhan S/O Jagmal
15. Sher Singh S/O Laxman
16. Lala Ram S/O Sulad
17. Amar Singh S/O Ram Suka
18. Ram Phool S/O Ramdev
19. Jagdish S/O Samdal

All are working as Casual Labourer  
C.P.G. Gangman in P.W.I. (R),  
Bandikui (Raj.) which is under  
Assistant Engineer,  
Bandikui.

... Applicants

( By Shri Yogesh Sharma, Advocate )

-Versus-

1. Union of India through  
General Manager, Western  
Railway, Churchgate,  
Bombay.
2. The Divisional Railway Manager,  
Western Railway, Jaipur.
3. The Secretary, Railway Board,  
Rail Bhawan, New Delhi.
4. The Assistant Engineer,  
Western Railway, Bandikui. ... Respondents

( None for respondents )

The application having been heard on 31.10.1996  
the Tribunal on the same day delivered the  
following :

...2.

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O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

Learned counsel for applicants submits that the matter has become infructuous. Recording the submission, application is dismissed as infructuous.  
No costs.

Dated, 31st October, 1996.

*R.K.A.*  
( R. K. Ahuja )  
Member(A)

*Sankaranai*  
( Chettur Sankaran Nair, J. )  
Chairman

/as/